

(ख) बरि ह्ये, तो कित्त देस मे और कित्त रूप मे ?

विचारई और विस्तृत मंत्री (डा० कु० ल० राव) : (क) और (ख). चूकि नर्मदा जस विचार मे अभी तक कोई अन्तिम समझौता नहीं हुआ है, इसलिये नर्मदा परियोजना अभी स्वीकार नहीं हुई है। जब यह मामला तय हो जायेगा, तभी इसकी स्वीकृति और विदेशी सहायता के प्रश्न पर विचार किया जा सकेगा।

Homoeopathy

742. **Shri Baburao Patel:** Will the Minister of Health and Family Planning be pleased to state-

(a) the amount tentatively earmarked in the Fourth Five Year Plan for promoting Homoeopathic education and treatment in the country;

(b) the general details of the scheme if any, formulated by Government to encourage the Homoeopathic system of medicine;

(c) the number of Homoeopathic Hospitals which are helped by Government, and

(d) the research undertaken by Government, if any, in the matter of manufacture of Homoeopathic drugs in the country?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) An amount of Rs. 70 lakhs has been tentatively earmarked for Homoeopathy in the purely Central Sector and Rs. 40 lakhs in the State Sector for promoting Homoeopathic education, treatment and research

(b) A statement is laid on the Table of the House. [Placed in the Library. See No. LT-284/57]

(c) Medical care being a State subject, no financial assistance is given by the Central Government for Homoeopathic Hospitals.

(d) No research on the manufacture of Homoeopathic drugs has been

undertaken by the Government of India.

Housing Cooperative Societies in Delhi

743. **Shri Bal Raj Madhok:**
Shri Prakash Vir Shastri:
Shri Hardayal Devgun:

Will the Minister of Works, Housing and Supply be pleased to state.

(a) the total number of Housing Cooperative Societies in the Union Territory of Delhi and the total area of land required by them;

(b) how much land has been allotted to them Cooperative Society-wise;

(c) whether it is a fact that some Cooperative Societies which made full payment or part payment for the land sanctioned for them have not been given possession of any land so far;

(d) if so, whether any dead line has been fixed for the allotment of such land; and

(e) whether any interest will be allowed to such Cooperative Societies on the money deposited by them?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Out of 284 registered Cooperative House Building Societies in Delhi, 210 have applied for land in Delhi. The total area of land assessed for allotment in their case is 3,600 acres.

(b) A statement is laid on the Table of the Sabha [Placed in the Table of the House See No LT-285/57]

(c) Out of 54 Cooperative House Building Societies, who have made full payment of the amount so far demanded towards the cost of land offered to them, possession of land has been given to 37 societies.

(d) No

(e) No

Grants-in-Aid to Hill Districts of Assam

744. **Shri R. Barua:** Will the Minister of Finance be pleased to state: